

(ख) क्या उन के मंत्रालय का विचार यहाँ पर ऊपर पुल बनाने का है ; और

(ग) यदि हो, तो कब तक ?

रेल मंत्रालय में उपमंत्री (श्री सुहृन्वद शर्मा कुरेशी) : (क) 1-1-1970 और 31-12-1973 के बीच चार वर्षों की अवधि में अलीगढ़ जंक्शन के समपार फाटक नं० 109 पर दो बुईटनाएँ हुई थी। इन बुईटनाओं में एक व्यक्ति मरा और अन्य तीन जखमी हुए।

(ख) और (ग). अलीगढ़ की नगरपालिका के परामर्श से इस समपार के बदले एक ऊपरी सड़क पुल की व्यवस्था करने के प्रश्न पर विचार किया जा रहा है। इस प्रस्ताव की जांच का काम प्रारम्भिक अवस्था में है और अभी भी नगरपालिका द्वारा अपने हिस्से की लागत का वहन करने का वचन दिया जाना है। इसलिए ऊपरी पुल के निर्माण के लिए कोई लक्ष्य तिथि बता सकना अभी सम्भव नहीं है।

Parity in production of drugs by Indian and Foreign Firms

6176. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have fixed any parity by value in the production of bulk drugs both for Indian and foreign drug manufacturing units; and

(b) if so, what relation Government have established between the total sales and value of bulk drugs produced?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

Manufacture of Formulations by some Firms

6177. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether some foreign firms are manufacturing formulations alone and if so, their names and particulars?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): The following foreign firms are licensed/Registered for the manufacture of formulations of drugs only:

Abbott Laboratories Ltd.

Anglo French Drug Co. Ltd.

Beecham Ltd.

Laboratories Grimault Ltd.

Smith Kline and French Ltd.

The names of formulations manufactured by them are being collected and will be placed on the Table of the House.

Introducing Ampicillin formulations by M/s. S. K. F. without permission

6178. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it has come to the notice of Government that M/s. S. K. F. have introduced Ampicillin formulations without any permission; and

(b) whether this was brought to the notice of Government by I.D.M.A. and what steps Government have taken so far in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) and (b). On receipt of a complaint from IDMA that M/s. S.K.F. have introduced Ampicillin formulations without any permission, the matter is being investigated.

Submission of production returns to D. G. T. D.

6179. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether in the production returns submitted by the drugs firms to D.G.T.D. only total production of each category is mentioned;

(b) if so, how D.G.T.D. was able to detect that some new items whose manufacture have been taken under diversification were included in the production returns, without any name being mentioned by the company; and

(c) whether the issue of C.O.B. licence for Santivini was recommended by D.G.T.D. and if so, the number and date of D.G.T.D.'s permission to diversify the production?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) and (b). In the production returns submitted by firms, which are registered with the DGTD, production figures are indicated separately for each item. Whenever the production of a new item is reported in the return it is noted by the DGTD and scrutinised with reference to the capacity approved.

(c) A COB licence was issued on 6th July, 1971, to Messrs Sandoz India Limited, Bombay for the manufacture

of various formulations, including Santivini within the overall capacity for the manufacture of formulations on the recommendation of the DGTD as concurred in by this Ministry and the Licensing Committee.

C.O.B. Licences issued for Drug Manufacturing under Diversification

6180. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have granted C.O.B. licences for drug manufacturing during the last three years for items which the companies were producing under diversification earlier; and

(b) the capacity permitted and name of items?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) and (b). In terms of the Press Note dated 27-10-66 (copy attached with Lok Sabha Unstarred question No. 5663 dated the 3rd April, 1974) industrial undertakings were given the freedom to diversify production for the manufacture of new article without any licence, provided:

- (i) no additional plant and machinery was installed except minor balancing equipment procured indigenously;
- (ii) no additional expenditure of foreign exchange was involved;
- (iii) the diversification did not exceed 25 per cent of the total production; and
- (iv) the diversification did not include specified items which were listed primarily with a view to afford protection to small scale industries.